


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 74/14	IA 49/17 in TP 69/16	For filing objection in IA 49/17	397/ 398	Balasaheb & 6 Others Vs Dyanyogi Shri Shivakumar Swamiji Sugars Ltd., & 14 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Deepak & Shetty 9743810228	Petitioner	

Counsel for Petitioner is present. Counsel for respondents is present.

IA 49/2017 is taken up today. Counsel requested time to file objections.

List it on 26.02.2018 as the connected matter is also listed to the same date.


MEMBER (T)


MEMBER (J)